

(c) For the above mining projects, 679 new employments will be generated only in CIL at various stages of project life. Similarly in SCCL due to opening of these mines about 270 employment will be generated in private sector.

(d) and (e) Production of coal from these mines will not be able to meet the complete demand of coal at present, however it will contribute towards reduction of the import of coal. In case of CIL mines as per Project report at 85% capacity utilization, profit/tonnes for Pauni-II Expn OC (Phase-I), Singhori OC, Dhankasa UG Mine and Dudhichua OC is in RS/tones is 214.97, 417.01, 120.81 and 202.13 respectively. Further, in respect of SCCL, expected financial gain from Kistaram Opencast Project is ₹ 60 crores / year (PBT @ ₹ 300 / tonne) and from Manuguru Opencast coal mining project is ₹ 9 crores / year (PBT @ ₹ 300 / tonne).

Rehabilitation of families residing along coal mines

4. DR. BANDA PRAKASH: Will the Minister of COAL be pleased to state:

(a) the number of families residing in unsafe areas along coal mines in each of the subsidiaries of Coal India Limited; and

(b) the number of families rehabilitated and the amount of funds spent on the rehabilitation during the last three years?

THE MINISTER OF COAL (SHRI PRALHAD JOSHI): (a) As per the Master Plan approved in 2009, number of families residing in unsafe areas in coal mines of Bharat Coking Coal Limited (BCCL) lease-hold was estimated as 79159 which has now been increased to 120798. The number of families residing in unsafe areas within the leasehold of Eastern Coalfields Limited (ECL) was estimated as 33196 (as per the Master Plan approved in 2009) which has now been estimated as 28991 in the recent surveys.

(b) Under Jharia Master Plan, in BCCL, 4070 BCCL employees have been shifted so far. Further, 2152 non-BCCL families have been shifted by Jharia Rehabilitation and Development Authority (JRDA), Government of Jharkhand. Total fund spent under the head of rehabilitation is ₹ 346.32 Crore during the last three years.

Further, under Raniganj Master Plan, all ECL families have been shifted. In case of non-ECL families, Asansol Durgapur Development Authority (ADDA), Government

of West Bengal has started construction of houses for shifting of families. Total fund spent under the head of rehabilitation is ₹ 212.66 Crore during the last three years.

Allocation of CSR funds by NCL

†5. SHRI AJAY PRATAP SINGH: Will the Minister of COAL be pleased to state:

(a) the manner in which the Corporate Social Responsibility (CSR) funds have been disbursed by the Northern Coalfields Limited (NCL), Singrauli during last three years; and

(b) the details of the infrastructure and construction works undertaken and the programmes conducted with the said funds?

THE MINISTER OF COAL (SHRI PRALHAD JOSHI): (a) As per Coal India Limited's CSR Policy, "the fund for the CSR is allocated based on 2% of the average net profit of the Company for the three immediate preceding financial years or ₹ 2.00 per Tonne of Coal Production of previous year whichever is higher". In case of Northern Coalfields Limited (NCL), 2% of the average net profit for three immediate preceding financial years is considered for allocation of CSR Fund for particular year.

Further, 80% of the budgeted amount is spent within the radius of 25 Km of the Project Site/Mines/Area HQ/Company HQ and 20% of the budget is spent within the operating state of NCL i.e. Madhya Pradesh and Uttar Pradesh.

The status of CSR fund and expenditure thereof during last three years is as below:

Sl. No	Financial year	CSR Fund (₹ Crores)	CSR Expenditure (₹ Crores)
1.	2016-17	74.23	77.33
2.	2017-18	72.47	36.59
3.	2018-19	75.44	73.57

(b) The details of major infrastructure built and programmes conducted under the above theme with this fund are as follow:

†Original notice of the question was received in Hindi.